



THE GAUHATI HIGH COURT AT GUWAHATI

(The High Court of Assam, Nagaland, Mizoram and Arunachal Pradesh)

LAWAZIMA CAUSELIST

[PUBLISHED UNDER THE AUTHORITY OF THE HON'BLE THE CHIEF JUSTICE]

Web:www.ghconline.gov.in

[For Monday,4th January 2021]

[ALL MENTION FOR LISTING OF CASES AND FOR ANY URGENT MATTER MUST BE MADE AT 10:30 AM BEFORE RESPECTIVE BENCHES]
[HON'BLE COURTS WILL TAKE UP PART - II HEARING LIST ON ALL MOTION DAYS AFTER COMPLETION OF DAILY LIST, IF TIME PERMITS]

[AT 11:30 AM]

BEFORE:

JOINT REGISTRAR (JUDL.)- MR. ARUP JYOTI BAISHYA

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
ORDERS				
1	WP(C)/1980/2017 FIXED	TIKEN PATHAK and 4 ORS. Versus THE STATE OF ASSAM and 12 ORS	MR.B K MAHAJAN MR.N HAQUE MR.M HUSSAIN MR.A CHOUDHURY MS.B DEKA	GA, ASSAM MR.A R SIKDAR R- 7and10 MR.B RAHMAN(R- 4&5) MR.N AHMED(R- 7&10) MR.S CHOUDHURY(R- 4&5) MR.M H TALUKDAR(R- 7&10)
2	Arb.P./21/2018	SOCIETY FOR PATHOLOGY Versus PROJECT MANAGEMENT UNIT	MR. M BISWAS MS. S CHAKRABORTY MR. D TIWARI	GA, ASSAM
3	Arb.P./30/2018	NILKAMAL LTD. AND ANR. Versus M/S JDB STEEL AND 2 ORS.	MR. R J DAS MR J BORAH MR. H BORUAH	

LEAVE NOTE OF ADVOCATES FOR 04/01/2021

1) MR. J A AHMED 04-12-2020 To 05-01-2021



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[AT 11:30 AM]

BEFORE:

DEPUTY REGISTRAR (G AND C) - MR. KAUSTUVMANI GOSWAMI

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
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ORDERS

1	Crl.Pet./976/2018 WITH LCR 2 FILES	GEETA DUTTA AND ANR. Versus THE STATE OF ASSAM AND ANR.	MS. M BORAH MRS. J DUTTA	PP, ASSAM
2	Crl.Pet./919/2019	APURBA DAS Versus THE STATE OF ASSAM AND ANR.	MR. S BORA MS J RAJKUMARI	PP, ASSAM
3	Crl.Pet./506/2020	BISWAJIT DEY Versus THE STATE OF ASSAM AND ANR.	MR. S ROY MR. M H LASKAR	PP, ASSAM

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